

nt>

(MR. SPEAKER in the Chair)

...(Interruptions)

Title: Regarding notices to suspend the Question Hour over the issues relating to the Committee Report on Deference. (Notices disallowed by the Speaker).

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, I have given a notice for suspension of the Question Hour. ...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, पोटा पर तुरंत चर्चा होनी चाहिए। â€ (व्यवधान) पोटा का मामला बहुत गंभीर है। â€ (व्यवधान) पूरे देश में पोटा का दुरुपयोग हो रहा है। â€ (व्यवधान)

श्री मोहन रावले (मुम्बई दक्षिण मध्य) : अध्यक्ष महोदय, बार-बार यही मामला उठाया जा रहा है। â€ (व्यवधान) दूसरी तरफ लोग भूखों मर रहे हैं। â€ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, आप पोटा पर चर्चा कराइये। â€ (व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have given an Adjournment notice on POTA. ...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

MR. SPEAKER: I have received several notices regarding misuse of POTA. I have no objection for taking up these notices for discussion during the 'Zero Hour'. You can discuss this issue during the 'Zero Hour'.

As regards the Adjournment notices, I have already informed the concerned hon. Members that their notices for Adjournment cannot be accepted.

I have also received a notice regarding misuse of POTA from Shri Ramjilal Suman. His notice is for suspension of Question Hour. I have also received a notice from Shri Dasmunsi for suspension of Question Hour regarding some issue on Defence. These are the two notices for suspension of the Question Hour. I only ask these two Members to tell me in one or two minutes why they want the Question Hour to be suspended.

Now, Shri Ramjilal Suman.

...(Interruptions)

DR. RAGHUVANSH PRASAD SINGH (VAISHALI): Sir, I have also given a notice. ...(Interruptions)

MR. SPEAKER: Your notice is not for suspension of the Question Hour.

...(Interruptions)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, पोटा के दुरुपयोग का मामला अत्यधिक गंभीर है। पोटा के संदर्भ में विगत वा 26 मार्च को जब संसद का संयुक्त अधिवेशन हुआ â€ (व्यवधान)

अध्यक्ष महोदय : क्वेश्चन ऑवर क्यों सस्पेंड किया जाये, इस बारे में आप बताइये।

...(व्यवधान)

श्री रामजीलाल सुमन : उस समय यह आश्वस्त किया गया था कि टाडा के तहत जो प्रावधान थे, जिनके कारण टाडा का दुरुपयोग हुआ, उन सब प्रावधानों को दुरुस्त कर दिया गया है इसलिए अब पोटा का दुरुपयोग नहीं होगा। अभी जो मामले प्रकाश में आ रहे हैं, उसमें अकेले झारखंड में 210 लोगों की गिरफ्तारी हुई है, जिनमें 12-14 साल के बच्चे भी हैं। वे आदिवासी, अनुसूचित जाति-जनजाति से संबंधित लोग हैं। नकीरन पेपर के संपादक श्री आर. आर. गोपाल को इसी पोटा के तहत गिरफ्तार किया गया है। यह बहुत गंभीर मामला है। हमें जो आशंका थी कि पूरे हिन्दुस्तान में राजनीतिक विद्वे के कारण पोटा का दुरुपयोग होगा â€ (व्यवधान)

MR. SPEAKER: Your notice for suspension of the Question Hour cannot be accepted. Please sit down. आप जीरो ऑवर में सब कुछ कह सकते हैं।

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हम आपका संरक्षण चाहते हैं। मैं पूछना चाहता हूं कि भारत सरकार ने जो समीक्षा समिति बनाई है, वह क्या कर रही है ? â€ (व्यवधान) यह बहुत गंभीर मामला है। â€ (व्यवधान)

अध्यक्ष महोदय : प्रश्न काल समाप्त होने के बाद मैं आपको बोलने की इजाजत दूंगा। ... (व्यवधान)

**11.03 A.M.**

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I move my notice for suspending the Question Hour on a very important question. It is the most important question - the Prime Minister also will agree - of the national security of the country. It is not my saying and it is not the saying of the Congress Party - please do not treat it as an allegation - it is the collective wisdom of the House which has been reflected. Yesterday, the 19<sup>th</sup> Report of the Standing Committee on Defence has been presented in the House. It has been publicly exposed today in all the newspapers, paragraph-wise. Mr. Speaker, Sir, the question is very important. The Prime Minister and the entire House have been asking for the last several months and years to support the cause of Defence and the House unanimously stood by the Government every time.

Whatever is the requirement of Defence, right from the days of Jawaharlal Nehru to Shri Atal Bihari Vajpayee, the country stands by it. Now, Mr. Speaker, Sir, the question, which I raise today, should be the main question. That is why, I gave the notice for suspension of Question Hour. The Report says, "The Committee are distressed to observe substantial under-utilisation of Defence allocation, particularly in respect of capital expenditure to the tune of Rs.6,499 crore, which constitutes 30 per cent of the total capital expenditure earmarked for the year 2002-2003." It is unutilised. Mr. Speaker, Sir, the country's defence alertness, the morale of the *jawans* and the entire services have gone down today because of the exposure of the Report about the Defence Ministry's total failure at the behest of the hon. Prime Minister.

Not only that, it also further says of the Kargil tax, which not only the patriotic people of the country devotedly donated but they also gracefully expected that this money should be utilised for further capital expenditure on the security apparatus. The Standing Committee on Defence is headed by Shri Madan Lal Khurana. The Report says, "Rs.4,235 crore was clubbed with the general revenue without upgrading the special arrangement of the defence." This is shocking. This shocking revelation has come in the newspaper today paragraph-wise. Shri Madan Lal Khurana is absent here. He could be requested to enlighten more on this matter. This is a serious situation. Since the hon. Defence Minister is in China - I hope, on his return he will be put into quarantine for SARS - at this situation, it is only the hon. Prime Minister who is in a position, either now or during his statement at 12 o'clock, to take the House into confidence why the country's defence has been compromised, why the interest of security has been compromised because of the inability and inefficiency of the Defence Ministry at this hour of crisis.

Mr. Speaker, Sir, after the fall of Iraq, after so many calculations, manipulations and speculations to destabilise India's unity and security, the important point of concern for the entire nation is about security and defence. This Report, which is the property of the House, exposed the Government for its total callousness and inept handling of the Ministry of Defence in such a critical situation. Therefore, I feel that since the Demand for Grant of Defence cannot be taken up and it will be guillotined on 25<sup>th</sup>, and the Minister is away, the Prime Minister is immediately accountable to the House under article 75, and he should clarify the position what is the latest situation of the preparedness of the defence.

Therefore, Mr. Speaker, Sir, I say that the Question Hour should be suspended and this particular issue should be taken up as greater priority of the nation.

MR. SPEAKER: I am not going into the technicalities, but the notice for the suspension of Question Hour has already been rejected by me. I agree with you, but I cannot accept the notice for suspension of Question Hour.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, it is not my allegation, but it is an allegation in the salutary wisdom of the House. (Interruptions)

MR. SPEAKER: Shri Priya Ranjan Dasmunsi, you have rightly said that the Government should respond. Some other device can be used for this. I am prepared to help you to see which device can be used. You can use that device and the Government will reply on this.

SHRI PRIYA RANJAN DASMUNSI : It is not my charge, but it is the charge of the Parliamentary Committee which you have constituted. That Parliamentary Committee gave a Report yesterday. Shri Madan Lal Khurana has gone public. Even there is a stricture on the Government. Now the Prime Minister is present here in the House. How can this question be compromised? It is the property of this House. It is not the question of Congress Party. Your Committee gave a report asking the Government how they mismanaged the defence, and the country is in a crisis. Why does the Prime Minister not respond how he will take care of this matter? It is a serious matter. (Interruptions)

श्री श्रीप्रकाश जायसवाल (कानपुर) : अध्यक्ष महोदय, देश की सिक्युरिटी से ज्यादा महत्वपूर्ण कोई और प्रश्न नहीं हो सकता है। (व्यवधान)

MR. SPEAKER: I cannot suspend the Question Hour. But I do not mind the Government to respond, if they think so, at the proper time.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : The distinguished Member of the BJP, Shri Madan Lal Khurana, is absent in the House. Mr. Speaker, Sir, this country is not safe in their hands. This country's security is not safe in their hands....(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): The Prime Minister is here....(Interruptions)

MR. SPEAKER: On such an important issue, the Government will definitely require a notice. I have already told you that any of the other devices can be used to ask the Government to make a statement on this issue. If the Government is in a position to make the statement on this issue right now, I have no objection. The Prime Minister is here, he can go into it. You can use any of the other devices, and the Government will reply to the issue that you have raised.

...(Interruptions)

MR. SPEAKER: Please sit down.

**प्रधान मंत्री (श्री अटल बिहारी वाजपेयी)** : अध्यक्ष महोदय, यह प्रश्न काल है और पता नहीं प्रश्न काल में आजकल हम क्या करने लगे हैं? एक तरीका यह भी है कि जब प्रश्नकाल हो तो खड़े हो जाइए और जो इच्छा हो, विय ले आइए, अगर सदन चले तो उसको चलने से रोक दीजिए और अपनी संसदीय परम्परा का झंडा फहराते हुए चले जाइए। अध्यक्ष महोदय, यह सदन चलेगा कैसे ? वह एक पार्लियामेंट की कमेटी है। **â€** (व्यवधान)आप मुझे बोलने दायिए। **â€** (व्यवधान)

SHRI BASU DEB ACHARIA : You have allowed him to raise this issue. ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : You have allowed me to raise this issue. I gave a notice under the rules. The Prime Minister is the Leader of the House. ...(Interruptions)

MR. SPEAKER: I will permit you to raise this issue during 'Zero Hour'.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : I have only quoted from the Report of the Parliamentary Standing Committee. But the hon. Prime Minister is saying that we are not doing our duty properly. ...(Interruptions)

MR. SPEAKER: 'Zero Hour' is the right time to raise this issue. During 'Zero Hour', you can raise this issue again.

...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

SHRI V. DHANANJAYA KUMAR (MANGALORE): Are we setting up a new precedent in the House?

MR. SPEAKER: No precedent is being set, please sit down.

SHRI V. DHANANJAYA KUMAR : Are we going to discuss every report of the Standing Committee in the House? ...(Interruptions)

MR. SPEAKER: The hon. Member has rightly raised this issue after giving me a notice that he desires to raise this issue because this issue is very important and he wanted the Question Hour to be suspended.

...(Interruptions)

MR. SPEAKER: As per rules, he gave the notice.

...(Interruptions)

MR. SPEAKER: Please sit down and please listen to me. I have also informed him that though the issue is important in nature, yet, the Question Hour must get the priority and, therefore, after the Question Hour is over, I am going to allow him during 'Zero Hour' to raise this issue again. In the meantime, I am sure, the Government will make up its mind on this issue. Otherwise, he can use any of the other devices by which this issue can be raised in the House, but it should not be done during the Question Hour. That is exactly what the Prime Minister is saying that this can be raised at any other time but not during the Question Hour. I am sure, the hon. Member will understand the point made by the hon. Prime Minister.

SHRI PRIYA RANJAN DASMUNSI : I have a submission on your observation. ...(Interruptions)

MR. SPEAKER: Let me listen to him.

SHRI PRIYA RANJAN DASMUNSI : Sir, we have been always cooperating and I respect your observation. However, Mr. Speaker, Sir, the Prime Minister said that we are not doing our duty properly. I am only quoting from the Report of the Parliamentary Standing Committee. ...*(Interruptions)*

MR. SPEAKER: Please sit down.

...*(Interruptions)*

**अध्यक्ष महोदय** : रघुवंश प्रसाद जी, प्रधान मंत्री जी खड़े हैं, उत्तर देना चाहते हैं। आप कृपया बैठिए।

â€ (व्यवधान)

MR. SPEAKER: The Prime Minister wants to reply, please sit down. Shri Basu Deb Acharia, please sit down. Let me make it clear that I do not want the Members to shout unnecessarily on this.

â€ (व्यवधान)

**डॉ. रघुवंश प्रसाद सिंह** : इस तरह का व्यवहार सदन में नहीं होना चाहिए।â€ (व्यवधान)

**अध्यक्ष महोदय** : आप बैठिए।

**श्री अटल बिहारी वाजपेयी** : मैं निवेदन कर रहा था कि यह प्रश्न काल है। आज मुझे यहां उत्तर देने के लिए बुलाया गया है। मैं जवाबदेह हूँ। मेरे नाम से प्रश्न छपे हैं, जिनका मुझे उत्तर देना है। रात भर मैं उनकी तैयारी करता रहा हूँ। लेकिन यहां का दृश्य यह है कि आप प्रश्न ही नहीं कर सकते। क्यों ! कोई इससे भी ज्यादा महत्वपूर्ण सवाल उठाना चाहते हैं तो प्रश्न काल के बाद उठाएं।â€ (व्यवधान)

-----  
MR. SPEAKER: That is what he wants to say.

...*(Interruptions)*

MR. SPEAKER: Please take your seat. You have raised the issue and the Prime Minister has reacted to it. The Prime Minister has said that you could raise it after the Question Hour. Let the Question Hour be over first. You can raise the issue during the 'Zero Hour'.

SHRI PRIYA RANJAN DASMUNSI : The Prime Minister has said that he is here to reply to the questions. I say that this is the main question before the country today.

**अध्यक्ष महोदय** : अब आप बैठिए, बहुत हो गया।

**श्री अशोक कुमार सिंह चन्देल (हमीरपुर, उ.प्र.)** : अध्यक्ष महोदय, इस तरह की व्यवस्था दीजिए कि प्रश्न काल बाधित न हो।

MR. SPEAKER: I agree with you. मैं आपसे सहमत हूँ वही करूंगा।

**श्री रघुनाथ झा (गोपालगंज)** : हमने भी नोटिस दिया है।

**अध्यक्ष महोदय** : शून्य काल में आप उसे उठाएं।